

Title: Need to increase the number of seats for SCs and STs in Maharashtra Legislative Assembly- Laid.

**श्री रामदास आठवले (पंढरपुर)** : महोदय, डा. बाबा साहेब अम्बेडकर जी के नेतृत्व में महाराष्ट्र के लाखों दलितों ने 14 अक्टूबर, 1956 को नागपुर में हिन्दू धर्म को छोड़ कर बौद्ध धर्म की दीक्षा ले ली थी। उसके बाद महाराष्ट्र के महार समाज को अनुसूचित जाति की नौकरी में मिलने वाली सुविधा बंद कर दी गई थी। उसके साथ-साथ लोक सभा और विधान सभा की सीटें कम कर दी गई थी। महाराष्ट्र में अनुसूचित जाति की लोक सभा की कुल सीटें 6 थीं उनको घटा कर 3 कर दिया गया था और 1990 में तत्कालीन प्रधान मंत्री जी ने बौद्ध समाज को आरक्षण देने का निर्णय लिया लेकिन सीटें बढ़ी नहीं। अभी डिलिमिटेशन कमेटी द्वारा आने वाले 2004 के लोक सभा चुनाव के पहले महाराष्ट्र में अनुसूचित जाति की लोक सभा की तीन और विधान सभा की 18 सीटें बढ़ाने का निर्णय भारत सरकार द्वारा लेने की मैं मांग कर रहा हूँ।

...(Interruptions)

MR. CHAIRMAN: Now, already the time is 2.15 p.m. There are other Bills also which are to be taken up.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I will not use the word which I used earlier. ...(Interruptions)

MR. CHAIRMAN: No. You had your chance.

SHRI PAWAN KUMAR BANSAL : Sir, there are other hon. Members who are sitting here. We prepare for them also.

MR. CHAIRMAN: No. I have already laid them.

SHRI PAWAN KUMAR BANSAL : Sir, when we can give one hour for 'Zero Hour' and that too, on the last day, why can we not take it up?

MR. CHAIRMAN: No. Please cooperate. I have already said so.

SHRI PAWAN KUMAR BANSAL : The axe always falls on Matters under Rule 377.

MR. CHAIRMAN: I have, on my own, already extended it for half-an-hour. Please sit down.

...(Interruptions)

MR. CHAIRMAN : The House shall now take up the Airports Authority of India (Amendment) Bill, 2003.

...(Interruptions)

MR. CHAIRMAN: Shri Varkala Radhakrishnan, I have the highest regards for you. Kindly sit down.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, Airports Authority of India Bill is very important concerning the policy decision. If the Government is very particular in helping the case, it should be taken up with a few audiences....(Interruptions)

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, Bills cannot be introduced in a shabby manner. There is some sanctity of the Legislative Business in the House....(Interruptions)

MR. CHAIRMAN: This Bill has already been introduced. I think you were not there yesterday.

SHRI PAWAN KUMAR BANSAL : Sir, please cooperate with us. We do not raise certain matters which could be raised otherwise but our humble submission is...(Interruptions)

MR. CHAIRMAN: Radhakrishnan ji, kindly receive your seat. You were the Speaker earlier. I would cooperate with you.

SHRI PAWAN KUMAR BANSAL : I would like to make my point. Please do not just rush through the matters. Sir, we are not raising objections on certain matters which we can do. I take a very serious objection to this. With utmost humility I want to say that this is not how to respect the wishes of the Members, the desire of the Members, to raise certain important matters concerning their constituencies, about which they prepare copies, give notices and wait for the ballot....(Interruptions) I want to raise an important matter and I would like to have a response from you. There has to be no prompted response on this matter ...(Interruptions)

MR. CHAIRMAN: On earlier occasions also we had treated Matters under Rule 377 as laid.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL : Sir, we are not raising other objections which we can....(*Interruptions*)

MR. CHAIRMAN: No Minister is going to respond to the matters raised under Rule 377. That is why we have decided to lay it on the Table. They have already been laid on the Table now.

...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL : In the 'Zero Hour' the Members just raise a point and it is over....(*Interruptions*)

MR. CHAIRMAN: Today, I gave chance to the maximum number of Members. We have even skipped the Lunch Hour.

SHRI BIKRAM KESHARI DEO (KALAHANDI): Sir, certain corrections are to be made in the Matter under Rules 377, being submitted by me because of wrong printing. I would like to give the corrected version of my copy.

MR. CHAIRMAN: Yes, you can do that.